

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15911-JK (LD) of 2024

DATED:- 18 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

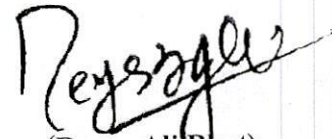
Secretary to Government

Dated 18.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.15911-JK(LD) of 2024 dated 18.09.2024

S.No	Title of the Case	(OIC)
1	WP(C) No. 3224/2023 titled Institute of Asian Medical Science Versus UT of J&K and Others.	Mr. Waqar Talib (JKAS), Under Secretary H&ME Department
2	O.A No. 1003/2023 titled Dr. Parveen Ahmad Sofi Versus UT of J&K and others.	Shri. Mushtaq Ahmad Khan, Under Secretary H&ME Department
3	O.A No. 683/2023 titled Dr. Mohammad Younis Bhat Versus UT of J&K and others	Mr. Mushtaq Ahmad Khan (JKAS), Under Secretary H&ME Department
4	O.A. No. 495/2023 titled Dr. Ashanka Bhardwaj V/S UT of J&K and others.	Dr. Sanjay Sharma, Dy Director (Dentistry), Health Services, Jammu
5	WP(C) No. 2368/2023, CM No. 5567/2023 titled Dr. Mushtaq Mohammad V/S Union Territory of J&K and Others.	Dr. Altaf Ahmad, Medical Officer
6	CRM(M) No. 852/2023 titled Ethicare Laboratories V/S Union Territory of Jammu & Kashmir and others.	Mr. Arvind Sharma, Assistant Drug Controller,
7	O.A No. 445/2023 titled Dr. Fozia Mir Versus UT of J&K and others.	Mr. Mushtaq Ahmad Khan, Under Secretary of this H&ME Department
8	OA No. 597/2024 titled Dr. Wasim Chouhan Versus Health & Medical Education Department	Mr. Mushtaq Ahmad Khan, Under Secretary

Reyazul

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